



Government of Kerala

Abstract

GAD-Covid-19 - general lock down- exemption categories-Permission for online delivery of foods to operate up to 8 pm- order issued

General Administration (Secret Section) Department

GO (Ms) No. 56/2020/GAD

dated 02 /04 /2020

Read: GO (Ms) 49/2020/GAD dated 23.03.2020

Order

Central and State Governments have enforced so many regulations in the form of Lock Down to contain the spread of Novel Corona Virus (Covid-19). As per existing instructions shops selling essential items, including take away counters of hotels are allowed to function from only 7 am to 5 pm daily.

Now Government are pleased to allow the online/at door delivery of food items, including cooked food from take away counters of Hotels, up to 8pm in relaxation of the existing general order. Shops selling essential items including bakeries and counter supply from take away counters of Hotels shall stop by 5pm itself. These shops can operate the online delivery till 8pm. Online suppliers shall stop their operations before 9 pm every day.

(By Order of the Governor)
Tom Jose
Chief Secretary

To

Additional Chief Secretary, Home & Vigilance Department
State Police Chief, Thiruvananthapuram
Principal Secretary, Revenue Department
Principal Secretary, LSG Department
Principal Secretary, Transport Department
Principal Secretary, Industries Department
Principal Secretary, Health Department
All Additional Chief Secretaries/ Principal Secretaries/ Secretaries
All District Collectors
All District Police Chiefs
All Heads of Departments
Private Secretary to Chief Minister
Private Secretary to all Ministers

Forwarded/By order

Section Officer